

In the National Company Law Tribunal, Jaipur

Item No. 119

CP No. (IB)-227/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

M/s A.K. Shorewala Securities Ltd.

.....Applicant/Petitioners

VS.

Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 05.03.2020

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 01.04.2020.

Sd-

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd-

(P. S. N. PRASAD)
JUDICIAL MEMBER